

GOVERNMENT OF INDIA  
MINISTRY OF AGRICULTURE AND FARMERS WELFARE  
DEPARTMENT OF AGRICULTURE, COOPERATION AND FARMERS WELFARE

**LOK SABHA**  
**UNSTARRED QUESTION NO.1521**  
TO BE ANSWERED ON THE 12<sup>TH</sup> FEBRUARY, 2019

**SHIFT TO e-NAM**

1521. SHRI FEROZE VARUN GANDHI:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) whether the Government has been successful in roping in agricultural markets in all the States/UTs, if so, the details thereof;
- (b) the details of the types of farm produce and commodities that have been traded so far, including the change, if any, in remuneration paid to farmers due to their shift to e-NAM;
- (c) whether the Government has any plan to make the shift to e-NAM mandatory for all the farmers to counter rampant trade malpractices in mandis;
- (d) if so, the details thereof;
- (e) whether the Government is planning to undertake any study/establish any committee to study the successes and lacunae in the current e-NAM policy; and
- (f) if so, the details thereof?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्रालय में राज्य मंत्री (SHRI GAJENDRA SINGH SHEKHAWAT)

(a): In order to facilitate farmers with remunerative prices for their produce through online competitive bidding system in transparent manner, the Government is implementing National Agriculture Market (e-NAM) Scheme. So far, 585 wholesale regulated markets of 16 States and 02 Union Territories (UTs) have been integrated with e-NAM platform. State/UT wise list of wholesale regulated markets integrated with e-NAM platform is at Annexure-I.

(b): Types of farm produce traded on e-NAM platform includes Cereals, Coarse Cereals Pulses, Oil Seeds, Fruits, Vegetables, Spices, Fiber Crops, Forest Produce, Flowers and other miscellaneous commodities. So far, trading in 123 commodities has been carried out on e-NAM platform.

No specific study has been conducted to assess the change in remuneration paid to farmers due to their shift to e-NAM.

(c) & (d): Farmers are free to register on e-NAM Portal and sell their produce. There is no proposal to make trading on e-NAM platform mandatory for all the farmers. The online and transparent bidding system is encouraging farmers to join increasingly on e-NAM platform. So far more 1.45 crore farmers have registered on e-NAM.

(e) & (f): Regular monitoring is done and improvement is a continuous process.

**State/Union Territory wise number of mandis linked with e-NAM platform**

<b>S. No</b>	<b>State</b>	<b>Mandis Integrated</b>
1	Andhra Pradesh	22
2	Chandigarh	1
3	Chhattisgarh	14
4	Gujarat	79
5	Haryana	54
6	Himachal Pradesh	19
7	Jharkhand	19
8	Madhya Pradesh	58
9	Maharashtra	60
10	Odisha	10
11	Puducherry	2
12	Punjab	19
13	Rajasthan	25
14	Tamil Nadu	23
15	Telangana	47
16	Uttar Pradesh	100
17	Uttarakhand	16
18	West Bengal	17
<b>Total</b>		<b>585</b>

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